As at end March	Exchange Reserves	
1974-75	610.5	+ 29.7
1975-76	1491.7	+ 881.2
1976-77	2863.0	+ 1371.3
1977-78	4499.8	+1636.8
1978-79	5219.9	+ 720.1
1979-80	5163.7	56.2
1980-81	4822.1	— 341.6
1981-82	3354.5	—146 7.6
1982-83	4265.3	÷ 910.8
1983-84	5129.0	+ 863.7
(End Feb. 1	1984)	

(c) and (d) Variations in foreign exchange result from all external transations including remittances by Indians resident abroad. Separare data on remittances by Indians residing abroad is not readily available particularly as under the current rules the details of remittances of Rs. 10,000 and below are not required to be reported by the authorised dealers in foreign exchange to the Reserve Bank of India.

Agreement Between India And Dormiar Limited Germany To Produce "Dormiar-228" Aircraft

4612. SHRI CHINTAMANI JENA: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that India and Dormiar Limited (a German Company) have agreed to produce "Dormiar-228" aircraft;
- (b) if so, details of the agreement made; and

(c) the time by which the production would start?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMÁN): (a) to (c) An agreement has been signed with M/s Dornier Gmbh of Federal Republic of Germany for licence production of Do-228 aircraft at Hindustan Aeronautics Limited to meet the requirement of Civil and Defence users. The agreement envisages complete transfer of technology for manufacture of the Dornier 228 aircraft, as well as design collaboration for a 30 plus seater commuter aircraft, improvement of existing avionics systems and enhancement of the Maximum All Up Weight of the existing aircraft. The first production aircraft from HAL would roll out in 1985-86.

Sickness In Tea Industry

- 4613. SHRI CHINTAMANI JENA; Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that Tea Industry is facing sickness in the country;
- (b) if so, the main reasans thereof; and
- (c) the measures being taken or proposed to be taken to help this industry and to end sickness ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIRAR RANJAN LASKAR): (a) No, Sir.

- (b) Does not arise.
- (c) For the long-term health and development of the tea industry, the Tea Board continues to implement a number of schemes for improving tea production viz. Tea Plantation Fincance Scheme, Tea Machinery and Irrigation Scheme, Replantation and Rejuvenation Subsidy

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Scheme and other Developmental Schemes for the small growers. In addition, the Tea Board maintains a close watch on tea estates for signs of sickness and deal with such cases under the relevant provisions of the Tea Act.

Sanction Of Loans By All Indian Financial Institutions to Industrial Houses

4614. SHRI SUNIL MAITRA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a major whare of total amount of loans sauctioned by all Indian financial institutions go to industrial houses as defined in the MRTP Act;
 - (b) if so, the details thereof since 1980-81; and

(c) the percentage of amount of loans taken by big industrial houses during the years 1980-81, 1981-82, 1982-83 and 1983-84 out of the total amount so disbursed to the entire industrial sector ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. N. KRISHNA): (a) to (c) According to the information readily available, the financial assistance sanctioned and disbursed by the all India term lending financial institutions, namely, Industrial Development Bank of India, Industrial Finance Corporation of India and Industrial Credit & Investment Corporation of India to MRTP concerns during the last three years i. e. 1980-81 to 1982-83 (April-March) is as under :- .

(Rs. in crores)

Year (April-March)	Assistance sancti	ioned	% of assistance - sanctioned/disbursed to MRTP cocerns to all concerns
	To MRTP coucerns	To all concerns	
1980-81	331.46	1003.68	33.0
1981-82	247.33	1063.58	23.3
µ982.83	282.85	1151.38	24.6
	Assistance	disbursed	
1980-,81	266.68	619.74	43.0
1981-82	280.65	814.81	34.4
1982-83	236.96	95 1.23	24.9

Reduction in IDA Soft Loan

4615. SHRI SUNIL MAITRA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in the previous years, out of the total soft loan

disbursed by the IDA, India received 40 per cent;

(b) whether it is also a fact that India's share in the last two years has been reduced to 28 per cent;